

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	JANS COPPER PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	23rd March ,2011
3.	Authority under which Corporate Debtor is incorporated/registered	ROC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U27310MH2011PTC215149
5.	Address of the registered office and principal office (if any) of corporate debtor	11/43, LIFESCAPES NILAY, SHOP NO. 8, THAKURWAR ROAD, OPP. BANK OF, BARODA, MUMBAI, Maharashtra, India, 400002
6.	Date of closure of Insolvency Resolution Process	5th September, 2024
7.	Liquidation commencement date of Corporate Debtor	Hon'ble NCLT passed the Liquidation order on 13th August, 2024; undersigned appointed from the IBBI Panel of IPs. Came to know on 27th August 2024. So far, no communication from NCLT. (Charge received from the RP on e-Mail; on 5th September, 2024)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Sanjay Ramdas Mahajan IBBI Registration No. IBBI/IPA- 001/IP-P-02122/2021-2022/13523
9.	Address and E-mail of the Liquidator, as registered with the Board	Registered address: 3/3, Mohanlal Mansion, Bhandarkar Road, Matunga Central, Mumbai - 400019 Email: sanjaymahajan@hotmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Office Address: Orion Resolution and Turnaround Private Limited, 811, 8th Floor, Meadows, Sahar Plaza Complex, Off. J B Nagar/ Chakala Metro Station, Andheri - Kurla Road, Andheri East, Mumbai - 400093. Email: liquidation.janscopper@gmail.com
11.	Last date for submission of claims	4th October, 2024

AFA Valid Upto 30th June 2025